

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 260/GT/2013**

Subject: Revision of tariff of National Capital Thermal Power Station, Dadri, Stage-I (840 MW) for the period from 1.4.2009 to 31.3.2014 after truing-up exercise.

Date of hearing: **1.7.2014**

Coram: Shri. Gireesh B. Pradhan, Chairperson  
Shri M.Deena Dayalan, Member  
Shri A.K.Singhal, Member

Petitioner: NTPC Ltd.

Respondents: Uttar Pradesh Power Corporation Ltd. (UPPCL) and 4 others.

Parties present: Shri Ajay Dua, NTPC  
Shri A.S.Pandey, NTPC  
Shri A.K.Srivastava, NTPC  
Shri Anjum Zargar, NTPC  
Shri R.B.Sharma, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL

**Record of Proceedings**

The petitioner, NTPC Ltd has filed this petition for revision of tariff of National Capital Thermal Power Station, Dadri, Stage-I (840 MW) for the period from 1.4.2009 to 31.3.2014 for truing-up of tariff determined by order dated 6.7.2012 in Petition No.255/2009, in accordance with Regulation 6(1) of the 2009 Tariff Regulations.

2. During the hearing, the representative of the petitioner submitted that the actual capital expenditure (on cash basis) for the period 2009-13 and projected capital expenditure for the year 2013-14 has been claimed in the petition based on the latest estimates and status of works. He also submitted that additional information as sought for by the Commission has been filed and copies have been served on the respondents. The representative further submitted that rejoinder to the replies filed by UPPCL and TPDDL have been furnished. He however prayed for a weeks' time to file rejoinder to the reply of the respondent, BRPL.

3. The learned counsel for the respondent, BRPL submitted that the detailed reply filed in the matter may be taken into consideration for revision of tariff of the generating station.

4. The Commission directed the petitioner to file its rejoinder by 9.7.2014, with copy to the respondent, BRPL. Subject to this, order in the petition was reserved.

By Order of the Commission

Sd/-  
(T.Rout)  
Chief (Legal)